

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No.474 of 2016
In DFR No.2488 of 2016**

Dated: 30th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Changodar Chamber of Commerce & Industries ...Appellant(s)
Vs.**

Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Apoorva Misra

ORDER

**IA No.474 of 2016
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 15.09.2016. Dasti,
in addition, is permitted.

List the matter on **15.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**